

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 09/02/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>REGULAR MATTERS</u>				
1	E/2134/2006	. ISMT Ltd. -Vs- CCE PUNE III	Economic Laws Practices /DR	*
2	E/2135/2006	Mr. V. Balasubramanian -Vs- CCE PUNE III	Economic Laws Practices /DR	*
3	E/289/2008	Mrs. C.M. Contractor -Vs- CCE MUMBAI - II	R.J.Parakh /DR	* Issue Notice
4	E/461/2008	NSIE Company (India) Pvt. Ltd. -Vs- CCE PUNE III	Makarand P.Joshi /DR	* No Notice
5	E/1046/2008	Bharat Petroleum Corporation Ltd. -Vs- CCE MUMBAI - II	V. Sridharan, /DR	*
6	E/1135/2008	Amit Paper Mill -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
7	E/1136/2008	Shri Deepak G. Patil -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
8	E/1137/2008	Ganesh Paper Mill -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
9	E/1138/2008	Shri Mahesh G. Wadhvani -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
10	E/1232/2008	Ahmednagar Forgings Limited -Vs- CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
11	E/1233/2008	Ahmednagar Forgings Limited -Vs- CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
12	E/60/2009	Dy. Chief Manager -Vs- CCE MUMBAI - I	T. J. Pandian /DR	* Issue Notice
13	E/298/2009	Relif -Laboratories (P) Ltd. -Vs- CCE NAGPUR	Economic Laws Practices /DR	*
14	E/299/2009	Sukhdev Sangthani -Vs- CCE NAGPUR	Economic Laws Practices /DR	*
15	E/451/2009	Akasaka Electronics Ltd. -Vs- CCE BELAPUR	M.H.Patil /DR	* Issue Notice
16	E/618/2009	CCE PUNE I -Vs- Suessen Asia Pvt. Ltd.	DR/A.B. Nawal & Co.	*

17	E/693/2009	Mahindra Ugine Steel Co. Ltd. -Vs- CCE PUNE I	V. Sridharan, /DR	*
18	E/699/2009	Smt Sushma Chaudhary -Vs- CCE PUNE I	IP/DR	*
19	E/700/2009	Ajit Inamdar -Vs- CCE PUNE I	IP/DR	*
20	E/701/2009	Chaitanya Employees Industrial Co-op Society Ltd. -Vs- CCE PUNE I	Vidyadhar S. Apte /DR	*
21	E/846/2009	MITC Rolling Mills Pvt. Ltd. -Vs- CCE NASHIK	PDS Legal /DR	*
22	E/940/2009	CCE NASHIK -Vs- MITC Rolling Mills	DR/IP	* Issue Notice
23	E/855/2009	CCE BELAPUR -Vs- Bharat Bijlee Ltd & Others	DR/D.B. Shroff	*
24	E/873/2009	CCE PUNE II -Vs- Bahar Agrochem & Feeds Pvt. Ltd.	DR/Yogesh S. Patki	* Issue Notice
25	E/978/2009	Racold Thermo Ltd. -Vs- CCE PUNE I	Makarand P.Joshi /DR	* Issue Notice
26	E/1157/2010	Racold Thermo Ltd. -Vs- CCE PUNE I	MAX LEGAL /DR	Issue Notice
27	E/1173/2009	Pee Tee Extrusion Products Pvt. Ltd. -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
28	E/1174/2009	Prakash Mehta -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
29	E/1227/2009	Vijay Industries and Projects Ltd. -Vs- CCE BELAPUR	Vaish Associates /DR	* Issue Notice
30	E/1275/2009	Kores India Ltd. -Vs- CCE MUMBAI - III	Vipin Kumar Jain /DR	* Issue Notice
31	E/1439/2009	R.P.L. Dyeing Pvt. Ltd. -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
32	E/1440/2009	Hardik D. Veera -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
33	E/1441/2009	Laljibhai U. Veera -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
34	E/1442/2009	Dinesh L. Vira -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
35	E/1457/2009	Tex-Fab Engineers (I) Pvt. Ltd. -Vs- CCE BELAPUR	IP/DR	* Issue Notice
36	E/88957/2014	MAHINDRA & MAHINDRA LTD -Vs- CCE MUMBAI - V	V. Sridharan, /DR	
37	E/85646/2015	CCE PUNE-IV -Vs- LG ELECTRONICS INDIA PVT. LTD.	DR/IP	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**